

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

Appeal/2(IND) 2021

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.03.2021**

Name of the Company: Shubhomoy Ganguly
(Task Agri Tech Pvt Ltd)
V/s
ROC Gwalior MP
Section 252(3) of Co,Act,2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)

Mr. Hardik Paranjape, Advocate appeared on behalf of Appellant.

The representation of the ROC is not received

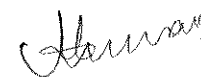
The Registry as well as the Appellant is directed to inform the date of hearing to the ROC.

List the matter on 16.04.2021



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 12th day of March, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**